

**Name of the corporate debtor: Labhanshi Agritech Private Limited**

CIN : U15100MP2021PTC057591

Date of commencement of CIRP 08-01-2026 (Order received on 12-01-2026)

**List of creditors as on: 02-02-2026 (Version 1)**

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	NA	NIL
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	NA	NIL
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	39,11,57,895	1	39,11,57,895	0	0	0	Annexure-I	NIL
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	3,29,15,000	1	3,29,15,000	0	0	0	Annexure-II	NIL
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA	NIL
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA	NIL
7	Operational creditors (Government Dues)	1	17,08,939	0	0	0	0	17,08,939	Annexure-III	NIL
8	Operational creditors (other than Workmen and Employees and Government Dues)	13	13,20,01,441	13	12,73,30,785	0	0	46,70,656	Annexure-IV	NIL
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA	NIL
<b>Total</b>		<b>16</b>	<b>55,77,83,275</b>	<b>15</b>	<b>55,14,03,680</b>	<b>0</b>	<b>0</b>	<b>63,79,595</b>		

\*Note - The claim has been provisionally admitted. The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.

**Navin Khandelwal**

**Resolution Professional**

In the matter of Labhanshi Agritech Private Limited

IBBI Reg. no. IBBI/IPA-001/IP-P00703/2017-18/11301

AFA valid till 31-12-2026

Process Specific Email ID: [ibc.labhanshiagritech@gmail.com](mailto:ibc.labhanshiagritech@gmail.com)

Registered Email ID: [navink25@yahoo.com](mailto:navink25@yahoo.com)

Address Reg. with IBBI: 206, Navneet Plaza,

Old Palasia, Indore 452018

## Annexure-I

**Name of the corporate debtor: Labhanshi Agritech Private Limited**

CIN : U15100MP2021PTC057591

Date of commencement of CIRP 08-01-2026 (Order received on 12-01-2026)

**List of creditors as on: 02-02-2026 (Version 1)**List of Secured financial creditors (other than financial creditors belonging to any class of creditors)  
(Amount in INR)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Indian bank	20/01/2026	39,11,57,895	39,11,57,895	Secured	21,82,81,133	39,11,57,895	No	92.24%	NIL	NIL	0	0	-
	<b>Total</b>		<b>39,11,57,895</b>	<b>39,11,57,895</b>								<b>0</b>		

\*Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.

## Annexure-II

**Name of the corporate debtor: Labhanshi Agritech Private Limited**

CIN : U15100MP2021PTC057591

Date of commencement of CIRP 08-01-2026 (Order received on 12-01-2026)

**List of creditors as on: 02-02-2026 (Version 1)**List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)  
(Amount in INR)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Shashwat Enterprises	24/01/2026	3,29,15,000	3,29,15,000	Unsecured	0	0	No	7.76%	NIL	NIL	0	0	
	<b>Total</b>		<b>3,29,15,000</b>	<b>3,29,15,000</b>								<b>0</b>	<b>0</b>	

\*Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.

## Annexure-V

**Name of the corporate debtor: Labhanshi Agritech Private Limited**

CIN : U15100MP2021PTC057591

Date of commencement of CIRP 08-01-2026 (Order received on 12-01-2026)

**List of creditors as on: 02-02-2026 (Version 1)**

List of operational creditors (Government Dues)(Amount in INR)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guar- antee	Whether related party?	% of Voting share in CoC					
1	PF Department	20/01/2026	17,08,939	0	Operational dues	NIL	NIL	NO	NIL	NIL	NIL	NIL	17,08,939	
	<b>Total</b>		<b>17,08,939</b>	<b>0</b>									<b>17,08,939</b>	

\*Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.

## Annexure-IV

**Name of the corporate debtor: Labhanshi Agritech Private Limited**

CIN : U15100MP2021PTC057591

Date of commencement of CIRP 08-01-2026 (Order received on 12-01-2026)

**List of creditors as on: 02-02-2026 (Version 1)**

List of operational creditors (Other than Workmen and Employees and Government Dues)(Amount in INR)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Claim Admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of Voting share in CoC					
1	Air Sea Logi Solution	24/01/2026	6,80,177	5,60,406	Operational dues	NIL	NIL	No	0.0%	NIL	NIL	0	1,19,771	
2	Utsav Enterprises	23/01/2026	7,06,88,589	7,06,88,589	Operational dues	NIL	NIL	No	0.0%	NIL	NIL	0	0	
3	Essential Security Services Private Limited	21/01/2026	7,99,417	5,82,567	Operational dues	NIL	NIL	No	0.0%	NIL	NIL	0	2,16,850	
4	Gajanan Trading	28/01/2026	2,29,67,436	2,29,67,436	Operational dues	NIL	NIL	No	0.0%	NIL	NIL	0	0	
5	Shree Ram Coal Depot	27/01/2026	11,77,232	11,65,341	Operational dues	NIL	NIL	No	0.0%	NIL	NIL	0	11,891	
6	Balaji Coal Private Limited	22/01/2026	13,94,609	13,90,524	Operational dues	NIL	NIL	No	0.0%	NIL	NIL	0	4,085	
7	Jinendra Traders	21/01/2026	1,02,52,409	69,73,865	Operational dues	NIL	NIL	No	0.0%	NIL	NIL	0	32,78,544	
8	Satyanarayan Badrilal	23/01/2026	1,61,05,093	1,61,05,093	Operational dues	NIL	NIL	No	0.0%	NIL	NIL	0	0	
9	Kushal Trading Company	26/01/2026	38,91,064	35,87,214	Operational dues	NIL	NIL	No	0.0%	NIL	NIL	0	3,03,850	
10	Maruti Traders	31/01/2026	7,20,356	5,63,501	Operational dues	NIL	NIL	No	0.0%	NIL	NIL	0	1,56,855	
11	Ralin Polymers Private Limited	21/01/2026	3,27,681	2,71,398	Operational dues	NIL	NIL	No	0.0%	NIL	NIL	0	56,283	
12	BMS Tradecorp Pvt Ltd	31/01/2026	12,47,458	10,32,505	Operational dues	NIL	NIL	No	0.0%	NIL	NIL	0	2,14,953	
13	B A Traders	31/01/2026	17,49,920	14,42,346	Operational dues	NIL	NIL	No	0.0%	NIL	NIL	0	3,07,574	
	<b>Total</b>		<b>13,20,01,441</b>	<b>12,73,30,785</b>								<b>0</b>	<b>46,70,656</b>	

\*Note - The claim has been provisionally admitted. The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.